

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 04/09/2019 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	671 (For review of order dated 22-04-2019, File No. 605)	Kishore Singh and two others	Arguments
2	672 (For review of order dated 22-04-2019, File No. 606)	Kishore Singh and four others	Arguments

De. Virk
De. Virk